

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
176/241-242/2020

IN THE MATTER OF:

Sh. Raj Kumar Julka & Ors.

.... Applicant/petitioner

v.

Sh. Vijay Kumar Julka & Ors.

.... Respondents

Order under Section 241-242

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner : Dr. Amit George, Mr. Nitesh Mehra,
Mr. Swaroop George Advs.

ORDER

For parties having reported settlement talks are in progress, the Company being in the hands of the respondents, we hereby direct both the parties to report settlement by next date of hearing, hoping that parties will not act prejudicially against each other.

List the matter on 19.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)